No.Estt.B2(v)/TP/2014/4687

Registrar General, Rajasthan High Court,

Jodhpur.

To,

All the District & Sessions Judges,

Sub.: Representations regarding transfer/posting.

Sir,

While enclosing herewith the prescribed proforma of transfer/
posting representation, I am directed to request you to circulate it
amongst all the Judicial Officers posted in your Judgeship including the
Judicial Officers posted on deputation posts also.

The prescribed proforma of transfer posting may be viewed on the official website **www.hcraj.nic.in**, of Rajasthan High Court.

Officers are at liberty to submit representations duly filled in the prescribed proforma alongwith updated particulars, if so desire, latest by **15<sup>th</sup> January**, **2021**, so that the same may be considered in terms of the Transfer Policy at the time of General Transfers.

Yours sincerely,

Date: 11.12.2020

REGISTRAR ADMN.

Enci: - As above.

| TTOM.   |                            |  |
|---|----------------------------|--|
|   |                            |  |
|   |                            |  |
|   |                            |  |
|   |                            |  |
| То,   |                            |  |
| The Registrar Gene  | ral                        |  |
| Rajasthan Hìgh Cou  |                            |  |
| JODHPUR.  |                            |  |
| (Through proper Ch  | annel)                     |  |
| Re. :REQUEST FO   | R TRANSFER /POST<br>OLICY. | ING UNDER THE  |
| Sir,  |                            |  |
| I request for being transfer  | rred to and/or posted      | at the following places  |
| in order of preference for the reas   |                            | i se a situati di territo del como del |
|   |                            |  |
| Place/ Post:-   |                            |  |
| 12  |                            | 3  |
|   |                            | 7 2017   |
| HOME DISTRICT:  | # No.                      |  |
| Reasons:-   |                            |  |
| reasons,-   |                            |  |
|   |                            |  |
|   |                            |  |
|   |                            |  |
|   |                            |  |
|   |                            |  |
| I am giving below the necessary in  | nformation, -              |  |
| NAME  | :                          |  |
| DATE OF ENTRY IN RJS  | ;                          |  |
| DATE OF ENTRY IN DJ CADRE   | •                          |  |
| PRESENT POST/ STATION   | :                          |  |
| DATE OF JOINING PRESENT POST  | :                          |  |
| CONFIRMED / NOT CONFIRME  | D:                         |  |
| NUMBER OF ACTUAL WORKING DAYS IN THE POST   |                            |  |
| Yearwise percentage of disposal cases during the current posti with total pendency at the end the year. | of<br>ng                   | PENDENCY   |
| Leave availed during the current posting.   | HPL                        | COMMUTED   |

## **HISTORY OF PREVIOUS POSTING**

| <u>PERIO</u> D<br>From    | То   | PLACE                                      | DESIGNATION                             |
|---------------------------|--|--|---|
| 2. Deputation PERIOD From | on to Quasi-Jud<br><b>To</b>                                 | licial Posts :- PLACE                      | DESIGNATION                             |
| 3. Deputation PERIOD From | on to Non-Judic  | PLACE                                      | DESIGNATION                             |
|                           |  |  |   |
| 4. Deputation PERIOD From | on to High Cour<br><b>To</b>                                 | rt Registry :- PLACE                       | DESIGNATION                             |
| PERIOD                    | То   | 10000000000000000000000000000000000000     | 4 V 4                                   |
| PERIOD                    | То   | PLACE  IOD SPENT ON DEP  ION-              | UTATION                                 |
| PERIOD<br>From            | To<br>TOTAL PER<br>QUAS                                      | PLACE  IOD SPENT ON DEP  SI- NON- JUDICIAL | <b>UTATION</b><br>HIGH COUR<br>REGISTRY |
| PERIOD<br>From            | TOTAL PER QUAS JUDICIAL                                      | PLACE  IOD SPENT ON DEP  SI- NON- JUDICIAL | <b>UTATION</b><br>HIGH COUR             |
| PERIOD<br>From            | TOTAL PER QUAS JUDICIAL Postings Categ                       | PLACE  IOD SPENT ON DEP  SI- NON- JUDICIAL | <b>UTATION</b> HIGH COUR  REGISTRY      |
| PERIOD<br>From            | TOTAL PER QUAS JUDICIAL  Postings Category                   | PLACE  IOD SPENT ON DEP  SI- NON- JUDICIAL | <b>UTATION</b> HIGH COUR  REGISTRY      |
| PERIOD<br>From            | TOTAL PER QUAS JUDICIAL  Postings Category 1. "A"            | PLACE  IOD SPENT ON DEP  SI- NON- JUDICIAL | <b>UTATION</b> HIGH COUR  REGISTRY      |
| PERIOD<br>From            | To  TOTAL PER QUAS JUDICIAL  Postings Category 1. "A" 2. "B" | PLACE  IOD SPENT ON DEP  SI- NON- JUDICIAL | <b>UTATION</b> HIGH COUF  REGISTRY      |

Yours faithfully,